## **Reporting Format**

Sl. No	Particulars	Details
1	Name of the AIF	
2	PAN of the AIF, if any	
3	Registration Number	
4	Legal Structure of the AIF	
5	Category and Sub-category of the AIF	Dropdown of all categories
6	Name of the Sponsor	
7	PAN of the Sponsor	
8	Email address of Sponsor	
9	Address of Sponsor	
10	Name of the Manager	
11	PAN of the Manager	
12	Email address of Manager	
13	Address of Manager	
14	Name of the Trustee	
15	PAN of Trustee	
16	Email address of Trustee	
17	Address of Trustee	
18	Name of Custodian	
19	Name of RTA	
20	Whether the AIF is a Large Value Fund for Accredited investors (Yes/no)	
21	No. of Schemes taken on record by SEBI under the Registration	
22	No. of Schemes launched under the Registration	
23	No.of Schemes wound up under the Registration	
24	Whether the Manager of this AIF has facilitated Co-investment across any	
	of its schemes, wherein negotiation of investment opporutunity was	
	carried out by the Manager of AIF for both Fund and Co-investor (Yes/No)	
	(If YES, fill point 25, point 26 & point 27 below)	
25	Whether the manager is registered as Co-investment portfolio manager /	
	Portfolio Manager under SEBI(PM) Regulations, 2020 (Yes/No/NA)	
26	If yes, please provide SEBI PMS Registration number	
27	Date of registration as Portfolio Manager	

	Table 2: CONTACT INFORMATION OF COMPLIANCE OFFI	CER
1	Name	
2	Email	
3	Mobile no.	

	Table 3: Details of Key Mar	nagement Personnel during the report	ing period			
S.No	Name of Key Management Personnel	Designation (incl. association with AIF)	PAN	DIN/DPIN, if any	Date of Appointment	Date of Resignation, if any

Note 1: Details of Key Management Personnel as per SEBI (AIF) Regulations, 2012 is to be provided

Note 2: Date of Appointment shall be the date of appointment in the Fund and not with investment manager.

### **General Information of Schemes**

				1	able 1: Brief detail:	s of Schemes				
S.No	Name of Scheme	PAN of Scheme, if	Type of Scheme (C)	Whether the scheme is	Date of filing final	Date of SEBI	Date of launch of	Date of Initial Close	Total Commitment	Date of final close (J)
	(A)	any (B)		a Liquidation Scheme	draft PPM with	Communication	scheme (G)	(H)	received (Corpus) as	
				(Yes/No) (D)	SEBI (E)	for taking the			on Initial Close (Rs. Cr)	
						PPM on record			(I)	
						(F)				

Note 1: In Column (C), Type of Scheme shall be 'open ended' or 'closed ended'

Note 2: In Column (E), Date of filing final draft PPM with SEBI shall be date of uploading draft PPM with SEBI

Note 3: For Column (H), Date of initial close shall be date of first close as per SEBI Master Circular dated July 31, 2023

Note 4: In Column (I), Total Commitment shall be gross commitment received as on date of initial close.

Note 5: in Column (J), enter Null for open ended schemes.

					Table 2: De	tails of Tenure of	Schemes				
S.No	Name of Scheme	Tenure (not	End date of intial term	Any Extension of Term	End date of			To be filled, if the sch	neme is beyond extende	d term	
	(A)	including extension)	of Scheme (C)	permitted as per fund	Extended term (E)	Date of	Whether the scheme has	If answer to	Whether requisite	Whether requisite	Whether the scheme
		(B)		documents (Yes/No) (D)		intimation to	fully liquidated it's	Column G is Yes,	consent received for	consent received for in-	has to mandatorily
						SEBI of winding	investments before the	then provide Date	launching a Liquidation	specie distribution of	make in-specie
						up (F )	end of liquidation period	of winding up of	scheme (Yes/No/NA)	unliquidated investments	distribution
							(Yes/No/NA) (G)	scheme (H)	(I)	(Yes/No/NA) (J)	(Yes/No/NA) (K)

Note: Tenure to be in number of years

If answer to (I) is Yes then please fill Table 3, if No enter NA/null/0 in Table 3

If answer to (J) is Yes then please fill Table 4, if No enter NA/null/0 in Table 4

If answer to (K) is Yes then please fill Table 5, if No enter NA/null/0 in Table 5  $\,$ 

					Tal	ole 3: Details of Li	quidation Scheme					
S.No	Name of Original	Name of Liquidation	Date of filing of	Date of launch of	Tenure of	Cost of	Bid arranged for% of	Value of Bid	Value from	Value from Independent	Date of winding up of	End date of
	Scheme (A)	Scheme (B)	Liquidation Scheme PPM	Liquidation Scheme (D)	Liquidation	Unliquidated	unliquidated	received (H)	Independent Valuer-1	Valuer-2 (J)	Original Scheme (K)	Liquidation
			with SEBI (C)		Scheme (E)	investments (F)	investments (G)		(I)			Scheme (L)

Note 1: Tenure to be in number of years

Note 2: Cost of Unliquidated investments reported in column (F) means original cost of investment

	Table 4: Details of In-specie Distribution (Requisite investor consent received)								
S.No	Name of Scheme	Cost of Unliquidated	Bid arranged for% of	Value of Bid received	Value from	Value from	Date of In-specie	Date of winding up	
	(A)	investments (B)	unliquidated	(D)	Independent	Independent	Distribution (G)	of Scheme (H)	
			investments (C)		Valuer-1 (E)	Valuer-2 (F)			
1		1		1	I	I	1	I	

Note 1: Cost of Unliquidated investments reported in column (B) means original cost of investment

	Table 5: Details of Mandatory In-specie distribution									
S.No	Name of Scheme (A)	Cost of Unliquidated investments (B)	No. of investors that accepted in-specie distribution (C)	No.of investors that did not accept in-specie distribution (D)	Date of winding up of scheme (E)					

 $Note \ 1: Cost \ of \ Unliquidated \ investments \ reported \ in \ column \ (B) \ means \ original \ cost \ of \ investment$ 

#### **Details of Capital Raised**

			Table	1:Details of Capital raised	and invested			
S.No	Name of Scheme	Total Commitment	Cumulative Funds	Cumulative Portfolio	Temporary investments	Cash in hand as	Cumulative Cost of	Cumulative
	(A)	received as at the end of	raised as at the end	Investments made as at	made as at the end of	at the end of	Divestment made as	Principal/ Capital
		quarter (Corpus) (Rs. Cr)	of quarter (Rs. Cr) (C)	the end of quarter(Rs. Cr)	quarter (Rs. Cr) (E)	quarter (Rs. Cr.)	at the end of quarter	Distributions made
		(B)		(D)		(F)	(Rs. Cr) (G)	to the investors as at
								the end of quarter
								(Rs. Cr) (H)

- Note 1: In Column (B), Total Commitment shall be gross commitment since inception minus commitment exited due to forefeiture/exit/reduction in commitment. However, transfers, transmissions and principal repayments (if any) should not be considered. For open ended schemes, gross commitment/contribution is to be reported.
- Note 2: In Column (C), Cumulative Funds raised as at the end of quarter means all contributions/drawdowns received corresponding to the gross commitment reported in column (B)
- Note 3: In Column (D), Cumulative Portfolio Investments made means all investments and reinvestments made since inception at cost including value of corporate action transactions like rights, demerger, etc excluding temporary investments.
- Note 4: In Column (E), Temporary investments is cost of investments held as at the end of the quarter.
- Note 5: In Column (F), Cash balance as the end of the quarter = (Bank Balance advance against sale of securities Unit Application Pending Allotment + Contract on Sale of Investment Contract for Purchase of investment}
- Note 6: In Column (G), Cumulative Cost of Divestment made means all divestments made since inception at cost including value of corporate action transactions like rights, demerger, etc excluding temporary investments
- Note 7: In Column (H), Cumulative Principal Distributions represents only principal/capital distributions made to the investors since inception.

	Table 2: Calcu	lation of Investable Funds	as at the end of quarte	er (Rs. Cr)
SI. No	Name of Scheme (A)	Total Commitments received (Corpus) as at the end of quarter (B)	Estimated Expenses (C)	Investable Funds (D) = (B-C)

- Note 1: Estimated expenses excluding regulatory taxes (i.e. GST) should be calculated in line with the information on expenses provided in the PPM. In case of unexpected additional expenses, the amount may be appropriately revised in the subsequent report(s). For CAT-3 Schemes, income tax expense shall not be included.
- Note 2: In Column (B), Total Commitment shall be gross commitment minus commitment exited due to forefeiture/exit/reduction in commitment. However, transfers, transmissions and principal repayments (if any) should not be considered.
- Note 3: In case of open ended schemes, estimated expenses will be computed for the period of one year basis total commitment/contribution as at end of quarter.

#### **Details of Investments and Divestments**

						Table	1: Details of Holdi	ngs as at the e	nd of reporting quart	ter						
S.No	Nan	me of Scheme	Name of Investee	PAN of Investee Company, if	Type of Investee	Type of	Whether its an	ISIN, if	SEBI Registration	Whether	Whether it is managed	Sector (K)	Amount Invested	Amount	Latest Value	Date of
	(A)		Company (B)	available (C)	Company (D)	Security (E)	offshore	available (G)	Number of investee	Investee	or sponsored by AIF's		(for all	invested (for	of	valuation of
							investment?		Company (If	company is an	manager or sponsor or		investments	offshore	Investment	column O
							(Yes/No/NA) (F)		investee company	Associate	their associates (If		including	investment	in Rs. Cr (N)	(O)
									is an AIF) (H)	(Yes/No/NA)	investee company is		offshore) (Rs. Cr)	only) in \$Mn		
										(1)	an AIF) (Yes/No/NA)		(L)	(M)		
											(J)					

Note 1: Category 1 and 2 AIFs shall provide information of all investments (listed and unlisted securities). Category 3 AIFs shall provide information of investments in only Unlisted securities.

Note 2: Where a scheme has invested in different types of securities of an investee company, information is to be provided separately in each row for each type of security.

Note 3: Type of Investee Company - Dropdown list (with multiple selections) of Company, LLP, AIF, REIT, InvIT, Mutual Fund (MF), Venture Capital Undertaking, Startup, Trust set up by an Asset Reconstruction Company (ARC), ARC, Micro enterprise, Medium enterprise, SPV, Social Enterprise, Social Venture, Public Charitable trusts, societies registered for charitable purposes or for promotion of science, literature or fine arts, Section 8 companies, Microfinance institutions, Others, NA

Note 4: Type of Security - Dropdown list (with multiple selections) of Unlisted Debt, Unlisted equity, Unlisted equity on Main board, Listed/Proposed to be listed equity on SME Exchange, Others (listed), Units of AIF\_CAT-II, Units of AIF\_CAT-III, Bank deposits, Other Liquid assets, G-Sec, T-bill, listed derivatives, CDS-buy, CDS-sell, Grants, Listed Security receipts, Unlisted Security receipts, stressed loans as provided in Reg 19I (2)(a), securities of investee companies as provided in Reg 19I 2(c), NA, REITs, Invits, Listed Preference Shares/CCPS, Unlisted Preference Shares/CCPS, Notified Zero coupon Bonds, Others Zero coupon Bonds

Note 5: For column I, refer the definition of Associate provided in SEBI (AIF) Regulations, 2012

Note 6: Sector- Dropdown - List of sectors is given at the end of the report

Note 7: For columns N and O, latest valuation considered in the fund books as at the end of the quarter is to be provided. For listed securities, valuation based on latest available closing prices may be provided

	Table 2: D	etails of Temporary	Investments
S.No	Name of Scheme (A)	Name of Investee Company (B)	Cost of Investment as at the end of the Quarter (Rs. Cr) (C)

Note 1: In Column (B), each Mutual Fund Scheme, Tbill, Gsec etc. should be stated separately.

Note 2: In Column (C), Temporary investments is cost of investments held as at the end of the quarter.

	Table 3: Tra	nsactions on RFC	(Request for Quote) platform in eac	h month of the repo	orting quarter
SI. No	Name of Scheme (A)	Month (B)	Value of total secondary market trades in Corporate bonds for the particular month (Rs. Cr) (C)	1	% of total secondary market trades in Corporate bonds by value in the partciular month by placing/seeking quotes on RFQ platform (E=D/C)
Note: Mont	h to contain dropdow	n from January to	Dasambar		

Note: Month to contain dropdown from January to December

### Break up of Investors in the AIF

	Table 1: Details of investors in AIFs (in Nos.)																						
SI. No	Name of the							Domestic Foreign															
	Scheme	Sponsor		Directors/ Partners/ Employees of Sponsor	1	Employee Benefit Trust of Manager	Banks	NBFCs	Insurance Companies	Pension Funds	Provident Funds	AIFs	Other Corporates	Resident Individuals	Non-Corporate (other than Trusts)	Trusts	FPIs	FVCIs	NRIS		Domestic Developmental Agencies / Government Agencies	Others	Total

Note 1: Count for Sponsor or Manager or their directors/partners/employees are to be provided in the above table only if they are investors in that particular scheme.

Note 2: Categorization in case of director/partners/employees of sponsor/manager is to be reported considering the investor status as at the time of investment.

	Table 2: Funds raised from various categories of investors in AIFs (in Rs. Crore)																					
Sl. No	Name of the										Do	mestic						For	eign			
	Scheme	Sponsor	Manager	Directors/ Partners / Employees of Sponsor	Directors/ Partners / Employees of Manager	Employee Benefit Trust of Manager	Banks	NBFCs	Insurance Companies	Pension Funds	Provident Funds	AIFs	Other Corporates	Resident Individuals	Non-Corporate (other than Trusts)	Trusts	FPIs	FVCIs	NRIS	Developmental	Others (INR Crores)	Total

Note 1: Values for Sponsor or Manager or their directors/partners/employees are to be provided in the above table only if they are investors in that particular scheme

Table	Table 3: Commitment raised for various categories of investors in AIFs (in Rs. Crore)								
SI. No	Name of the		Foreign						
	Scheme	FPIs	FVCIs	NRIs	Others				

Note 1: Commitment from all foreign investors should be captured in this column.

Note 2: Value in case of director/partners/employees of sponsor/manager is to be reported considering the investor status as at the time of investment.

# **Details of Investor Consent**

	Table 1: Details of Consent received from Investors as a % by value of investment during the reporting quarter								
S.No	Name of	Proposal	Proposal in brief	Type of	responses received w.r.t	proposal	Date of finalization of	Proposal approved/rejected	
3.110	Scheme	related to*	Proposal III brief	Positive (%)	Negative (%)	No reply (%)	responses	Proposal approved/rejected	

Note 1: Only those proposals which are either approved or rejected during the quarter are to be reported

Note 2: % of investors by value of investment who have not replied shall be reported under column 'No reply (%)'

\*Note 3: Dropdown list of,

Reg 13(5)- Extension of Term

Reg 15(1)(e)-Investment in associates or units of AIFs managed or sponsored by its manager, sponsor or associates of its manager or sponsor

Reg 20(10)-Appointment of external members to IC

Reg 23(2)-Frequency of valuation enhanced to once a year

Reg 29(1)(c) or Reg 29(2)(b) - Wind up the scheme

Reg 29(8)-In-specie distribution of assets

Reg 29(9)-Liquidation Scheme

Others

# Details of Borrowing by AIF

	Table 1: Details of borrowing by the AIF during the reporting quarter (Category I & II)								
S.No	Name of Scheme	Purpose* (B)	Amount outstanding as	Date of borrowing (D)	Investable funds as	Amount borrowed	Date of repayment	Amount repaid (INR	Amount outstanding
	(A)		at the beginning of		on date of	during the quarter	(G)	crore) (H)	as at the end of
			quarter (INR Crores) (C)		borrowing (INR	(INR crore) (F)			quarter (INR crore) (I)
					crore) (E)				= (C + F - H)

Note: The details of borrowing by Category I and Category II AIFs is to be reported

<sup>\*</sup>Dropdown list: for temporary funding requirements, for meeting operating expenses, others

	Tabl	e 2: Details of Pledge d	uring the reporting quarte	r
S.No	Name of Scheme	Whether AIF pledged its investment in the investee company (Yes/No)	Name of corresponding investee company	Amount borrowed (in Rs. Cr)

### Others

	Table 1: Details of Latest Valuation (as per Regulation 23 of SEBI (AIF) Regulations, 2012)									
S.No	Name of Scheme	Frequency of valuation	Valuation conducted by	Valuation (in Rs. Cr)	Date of Valuation					

Note 1: Details of latest valuations of each scheme (irrespective of whether its investments are in listed, unlisted, temporary investments, etc.) are to be provided in this table for Category I/II/III AIFs as per Regulation 23 of SEBI (AIF) Regulations, 2012

Note 2: Frequency of valuation - Dropdown list of Monthly, Quarterly, Half-yearly, Annually, Others, NA

Note 3: Valuation conducted by - Dropdown list of internal valuer, independent valuer

Note 4: In case of listed securities/temporary investments, information shall be reported as per stock exchange valuation. In case of unlisted securities, information as per independent valuer should be considered. Further for fund of fund investments, NAV to be considered

	Table 2: Details of Fees and expenses for investors on-boarded after May 01, 2023 (in Percentage)								
S.No	Name of Scheme (A)		Years) (C)	Total % Management fees charged over the tenure of fund (D) = (BxC)	% Upfront distribution commission paid ( E)	% Distribution commission paid on trail basis for the tenure of fund (F)			

Note 1: % of all fees i.e. management/upfront commission/trail distributor fees shall be reported as weighted average rate taking gross commitment as at the end of the quarter as base. The basis for computing actual fees may differ.

Note 2: Tenure of scheme means tenure as defined in SEBI Master Circular dated July 31, 2023

Note 3: In Column (E), Upfront distribution commission paid includes upfront distribution fees, placement fees, setup fees or any other fees paid upfront to the distributor.

Note 4: In Column (F), Trail distribution commission paid includes trail distribution fees or any other fees paid to the distributor on trail basis.

	Table 3: Details of warehoused investments of the AIF									
SI. No	Name of Scheme	Details of Final	Close of Scheme	Name of Warehoused investment, not yet	Type of investment	Name of Warehousing Entity	Relationship of Warehousing Entity with	Date of warehousing of investment	Value of Warehoused Investment (Rs. Cr)	Whether disclosed to all the investors
		Whether final close has been announced (Yes/No/NA)	If yes, date of final close	transferred to the Scheme			AIF/ Sponsor/ Manager			(Yes/No/NA)

Note: All the information provided in the table shall be as of last day of the quarter,i.e cumulative data

Enter details of each warehoused investment by a scheme in separate rows

For type of investment, mention the type of security (equity/ debt/ Security Receipts, etc.) through which investment is done

		ategory III AIFs				
SI. No	Name of Scheme	Start date of	End date of suspension	Date of intimation to Investors	s	Remarks, if any
		suspension period	period			]
				About suspension of	About resumption of normal	
				redemption	operations	

Note: "Suspension Period" is the period for which redemption is suspended by the Manager of AIF

	Table 5: Submission of PPM audit report								
SI. No	I. No Name of Scheme Document Date of submission to								
		Submitted	SEBI						

- Note 1: Document submitted dropdown list of options Audit Report, Certificate and NA
- Note 2: Date of submission to SEBI via email or hardcopy submission date whichever is earlier shall be reported

Table 6: Details of Non-compliances reported by Compliance Officer to SEBI during the quarter						
S.No	Name of Scheme	Non-compliance in brief	Date of observing such non-compliance	Date of reporting the non- compliance to SEBI		

	Table 7: Details w.r.t Compliance Test Report (CTR)							
S.No	Name of Scheme	Date of submission of CTR to Trustee and/or Sponsor	1	Date of intimation of observations/comments by Trustee/sponsor to manager	Date of reply filed by the manager to Trustee/Sponsor	Brief description of observations/comments	Any deviation of AIF Regulations or circulars issued thereunder observed (Yes/No/NA)	

## **DETAILS OF COMPLAINTS and ARBITRATION**

	Table 1: Details of Complaints							
S.No Name of Scheme			s pending at the end of quarter	No.of complaints pending for more than 3 months as at the end of quarter				
		Recevied through SCORES	Received directly by AIF/Manager	Received through SCORES	Received directly by AIF/Manager			

	Table 2: Details of Arbitration as at the end of quarter						
SI. No	Name of Scheme	Total Arbitration filed (A)	Arbitration Resolved (B)	Arbitration Pending (C) = (A-B)			

an 3				
,				

## **DATA PERTAINING TO CATEGORY 3 AIFs**

	Table 1: Calculation of Leverage Ratio of the scheme for all trading days during the reporting quarter							
SI. No	Name of the	Date (dd/mm/yyyy)	Net Asset Value as	Gross Long	<b>Gross Short Positions</b>	Gross Leverage	Exposure after offsetting	Leverage ratio after offsetting
	Scheme (A)	(B)	on (B) (in Rs. Cr)	Positions (in Rs. Cr)	(in Rs. Cr)	(No. of times)	transactions for hedging and	transactions for hedging and
			(1)	(2)	(3)	{(2)+(3)}/(1)	portfolio rebalancing	portfolio rebalancing (No. of
							(in Rs. Cr)	times)
							(4)	(4) / (1)

Note: Leverage Ratio is to be calculated as per SEBI Circular CIR/IMD/DF/10/2013 dated July 29, 2013 and as per SEBI Circular SEBI/HO/AFD/PoD/CIR/2023/15 dated January 12, 2023

	Table 2: Details of reporting and rectification of breach in leverage limit							
SI.No	Name of the Scheme	Date of breach of leverage limit	Date of reporting breach to Custodian		Date on which breach in leverage limit was rectified			

Note: Only provide information if leverage ratio has breached specified limit

## **Sector List**

S.No	Sector Name
1	Agriculture & Allied activities
2	Aerospace & Defense
3	Air freight & logistics
4	Airways
5	Auto Components
6	Automobiles
7	Banks
8	Beverages
9	Biotechnology
10	BPOs
11	Building Products
12	Capital Markets
13	Cement
14	Chemicals
15	Commercial services & Supplies
16	Communications Equipment
17	Construction & Engineering
18	Construction materials
19	Consumer Durables
20	Consumer Finance
21	Containers & Packaging
22	Dairy Industry
23	Defence
24	Derivatives
25	Distributors
26	Diversified Consumer Services
27	Diversified Financial Services
28	Diversified Telecommunication Services
29	E-Commerce
30	Education & Training
31	Electric Utilities
32	Electrical Equipment
33	Electronic Equipment, Instruments & Components
34	Energy Equipment & Services
35	Engineering & Capital Goods
36	Entertainment
37	Equity Real Estate Investment Trusts (REITs)
38	Ferrous Metals
39	Fertilisers
40	Financial Services
41	FMCG
42	Food & Staples Retailing
43	Food Products
44	Gas Utilities

## **Sector List**

S.No	Sector Name
45	Gems & Jewellery
46	Hardware
47	Health Care Equipment & Supplies
48	Health Care Providers & Services
49	Health Care Technology
50	Hotels, Restaurants & Leisure
51	Household Durables
52	Household Products
53	Independent Power and Renewable Electricity Producers
54	Industrial Parks
55	Industrial Products
56	Insurance
57	Interactive Media & Services
58	Internet & Direct Marketing Retail
59	IT/ ITes
60	Leisure Products
61	Life Sciences Tools & Services
62	Logistics
63	Machinery
64	Manufacturing
65	Marine
66	Media & Entertainment
67	Metallurgy
68	Metals & Mining
69	Mortgage Real Estate Investment Trusts (REITs)
70	Multiline Retail
71	Multi-Utilities
72	Nanotechnology
73	NBFCs
74	Non - Ferrous Metals
75	Oil, Gas & Consumable Fuels
76	Packaging & Labelling
77	Paper & Forest Products
78	Personal Products
79	Pesticides
80	Petroleum Products
81	Pharmaceuticals
82	Poultry Industry
83	Power
84	Production of Bio-Fuels
85	Professional Services
86	Railways
87	Real Estate

## **Sector List**

Sector Name
Real Estate Management & Development
Renewable energy
Research & Development
Retail
Road Transport
Robotics
Science & Technology
Seed R&D
Semiconductors & Semiconductor Equipment
Shipping & Ports
Software
Specialty Retail
Technology Hardware, Storage & Peripherals
Telecom - Equipment and Accessories
Telecom - Services
Textiles, Apparel & Luxury Goods
Thrifts & Mortgage Finance
Tobacco
Tourism & Hospitality
Trading Companies & Distributors
Transportation infrastructure
Urban Infrastructure
Water Transport
Water Utilities
Wireless Telecommunication Services
Others